

Nomination of cases by Hon'ble the Chief Justice on 28.04.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. M. A. - 12982/2016 (N. R. H. M. Case)	Hon'ble Arun Tandon, J.	Computer Fresh Section on 28.04.2016
2	W. P. - 17331/2016	Hon'ble Dilip Gupta, J.	Listing Section on 28.04.2016
3	Crl. W. P. - 27299/2015	Hon'ble S. K. Gupta, J.	Writ C – II (Crl.) Section on 29.04.2016
4	Crl. W. P. - 7651/2016 (Correction Application)	Hon'ble B. K. Narayana, J.	Writ C – II (Crl.) Section on 29.04.2016
5	Crl. W. P. - 7667/2016 (Correction Application)	Hon'ble B. K. Narayana, J.	Writ C – II (Crl.) Section on 29.04.2016
6	Crl. W. P. - 7633/2016 (Correction Application)	Hon'ble B. K. Narayana, J.	Writ C – II (Crl.) Section on 29.04.2016
7	Crl. Appeal – 5806/2015 With Crl. Appeal – 127/2016 With Crl. Appeal – 126/2016	Hon'ble S. K. Gupta, J. (With connected cases)	Crl. Appeal Section on 29.04.2016
Bench Comprising			
8	Spl. Appeal – 1102/2006 (Modification Application)	Hon'ble Arun Tandon, J. And Hon'ble Shashi Kant, J.	Special Appeal Section on 29.04.2016
Hon....., J.			
9	W. P. - 18979/2016	Hon'ble B. Amit Sthalekar, J.	Listing Section on 28.04.2016
10	S. C. C. Revision – 213/2015 With Nomination Application - 139529/2016	Hon'ble Ran Vijai Singh, J.	Special Appeal Section on 29.04.2016
Appropriate Court dealing with such matters			
11	Bail – 8079/2016 With Bail – 4455/2012	Appropriate Court dealing with such matters	Bail Section on 29.04.2016

As per Judicial Order (For Hon....., J.)			
12	W. P. (Tax) – 841/2015 With W. P. (Tax) – 310/2016 With W. P. – 51134/2015	As per Judicial Order	Writ – Tax Section on 29.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
29.04.2016